

[Mr. Speaker] tion; that is considered by the committee and a recommendation is made. That is all that we have to see. There is nothing else that can be discussed at this moment.

Shri Hari Vishnu Kamath: May I request you to hold it over till tomorrow after we have received the paper mentioned in item 9?

Mr. Speaker: No; I am not holding it over.

Shri Hari Vishnu Kamath: I hope those Members who are reported to be ill are receiving competent medical treatment. It is rather anomalous that when all the Members of Parliament have been released, only these two should continue under detention. The hon. member mentioned in No. 16 has sought long leave for domestic reasons. I hope there is nothing serious and he will be back in the House very soon.

Mr. Speaker: The time of the House should not be taken on these things. I would request the hon. member kindly to abstain from this. If somebody is anxious to enquire about the health of another Member, he can....

Shri Hari Vishnu Kamath: This is very unfair. You have ruled before in this House that it concerns the whole House.

Mr. Speaker: I take it that the House agrees with the recommendations of the Committee.

Several hon. Members: Yes.

The Members will be informed accordingly.

13.54 hrs.

COMMITTEE OF PRIVILEGES

SEVENTH REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Seventh Report of the Committee of Privileges.

Shri Kapur Singh (Ludhiana): I had given a notice under Rule 377....

Mr. Speaker: When it comes up for discussion, he will have an opportunity.

Shri Kapur Singh: On the previous occasion, you had allowed me briefly to make a statement. It is very germane that the statement should be made now. This report is not coming up for discussion tomorrow. It is the other report which is coming up for discussion.

Mr. Speaker: I did not say this is coming up for discussion tomorrow.

Shri Kapur Singh: Certain portions have been suppressed and I want the House to know under what circumstances they have been suppressed.

Mr. Speaker: This is not the opportunity.

Shri Kapur Singh: There is a precedent. On a previous occasion, you allowed me to make a statement.

Mr. Speaker: He would appreciate that even at that time objection was taken by many Members that that opportunity had been afforded to him.

Shri Kapur Singh: In defiance of our Rules of Procedure, a report is being presented to the House. It is not in accordance with the rules of the House.

Mr. Speaker: There are other methods and modes under which this can be attacked. He must give notice....

Shri Kapur Singh: I had given notice under Rule 377. I want to pass on very vital information to the House.

Mr. Speaker: This is not the opportunity.

13.56 hrs.

RE: BUSINESS OF THE HOUSE

Mr. Speaker: The Prime Minister will be making a statement at 3 P.M. today on her visit to Orissa.

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): I have a suggestion to put before the House through you. The difficulty is every day because of some unforeseen things—you are helpless and we all are helpless—the schedule is not adhered to. Our difficulty is this. We had thought